

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following postings/transfers are hereby made with immediate effect :

S.No.	Name & Emp. Code of the Official	From	To
1.	Jasbir Singh EC: 74636361	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinay Kumar Khanna, Ld. Principal Judge, Family Court, West, THC (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinay Kumar Khanna, Ld. Principal District & Sessions Judge Distt: North Rohini
2.	Pradeep Kumar EC: 83927286 / 10887	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: North Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
3.	Bhupinder Singh Sehrawat EC: 34293190	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nikhil Chopra, Ld. District Judge (Commercial Court)-06 Distt: Central THC
4.	Sumit Bhardwaj EC: 75897076	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nikhil Chopra, Ld. District Judge (Commercial Court)-06 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
5.	Satish Prasad Singh EC: 90209/70429278	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. M K Nagpal, Ld. District Judge (Commercial Court)-13 Distt: Central THC
6.	Amit Kumar EC: 26904787	Desg: Peon Role: Orderly Posting: In the Court of Sh. M K Nagpal, Ld. District Judge (Commercial Court)-13 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raj Kumar, Ld. ASJ-05 Distt: Central THC
7.	Anil Kumar EC: 11059	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raj Kumar, Ld. ASJ-05 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
8.	Bhagwan Dass EC: 54395424	Desg: Peon Role: Orderly Posting: In the Court of Ms. Saumya Chauhan, Ld. ASJ (FTC)-02 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gaurav Rao, Ld. Special Judge, CBI-01 (PC Act) RACC

*[Handwritten Signature]*  
12/11/24

9.	Vijay EC : 79025407	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Saumya Chauhan, Ld. ASJ (FTC)-02 Distt: West THC
10.	Mahesh Chand Meena EC : 21838814	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gaurav Rao, Ld. Special Judge, CBI-01 (PC Act) RACC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
11.	Devender Kumar EC: 11091	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Vinay Kumar Khanna, Ld. Principal Judge, Family Court, West, THC (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
12.	Rakesh Kumar Kanojia EC: 90389	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Paramjit Singh, Ld. Principal Judge, Family Court (HQs), South-West, Dwarka (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
13.	Satish Kumar EC: 92217	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Paramjit Singh, Ld. Principal Judge, Family Court (HQs), South-West, Dwarka (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
14.	Manish Sharma EC: 10845/35288231	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Chandra Shekhar, Ld. District Judge (Commercial Court)-02 Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
15.	Amit Khanna EC: 34511254 / 11152	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Chandra Shekhar, Ld. District Judge (Commercial Court)-02 Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
16.	Yash Mann EC: 40916385	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Aishwarya Sharma, Ld. JMFC-01 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aishwarya Sharma, Ld. JMFC (Mahila Court) Distt: North-West Rohini

13/8/2024

17.	Mandeep EC: 25119811	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Renu, the then, Ld. JMFC (Mahila Court) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Saurabh Goyal, Ld. JMFC-01 Distt: South-West Dwarka
-----	-------------------------	---	--

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Anil Kumar, Orderly, EC- 11059 (mentioned *Supra* at S. No. 07) who is proceeded on leave due to his illness, consequent upon his joining, is directed to report in the Office Pool, Admin. Branch-III, Central, THC, Delhi.
3. In case Regular Dak Peon posted in all JJB(s) of Central District happens to be on leave, he/she shall intimate to the regular Peon attached with the Ld. Principal Magistrate at JJB(s) and the Dak work of the concerned JJB shall be looked after by regular Peon attached with the said Ld. Judicial Officer at JJB(s), failing which strict disciplinary action may be taken against the said Official.
4. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.

  
13/8/24

(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

Dated, Delhi the..... 13 AUG 2024

27767 - 27867

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. Ld. Principal Magistrates, JJB-I, II & III, Central District, THC.
4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi 234B  
275
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

  
13/8/24

Administrative Officer (I), Admn. Branch-III  
Central, THC